76

62. SHRI CHITTA BASU: SHRI K. L. N. PRASAD: SHRI MULKA GOVINDA REDDY: SHRI KRISHAN KANT: SHRI RAIENDRA PRATAP SINHA: DR. SALIG RAM: SHRI ARJUN ARORA: SHRI R. p. KHAITAN:

Will the Minister of FINANCE be pleased to state :

- (a) whether it is a fact that the Life Insurance Corporation proposes to introduce any changes in its investment policy;
- (b) if so, what are the main features thereof and th_e time by when it is likely to be given effect to; and
- (c) the extent to which the new investment policy is expected to benefit the LLC. ?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The matter is under consideration of the Government.

RE-OROANISATION OF TOURISM DEPARTMENT

63. SHRI K. L. N. PRASAD:
SHRI SUNDAR SINGH BHANDARI: SHRI PREM MANOHAR
: SHRI N. K. SHEJWALKAR: SHRI
BABUBHAI M. CHINAI: SHRI
LOKANATH MISRA; SHRI S. S.
MAR1SWAMY: SHRI J. P.
YAISAV: SHRI SURAJ PRASAD:
SHRI BHOLA PRASAD:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that a Study Report made by the Indian Institute of Puhilic Administration has recommended the creation of an independent tourist organisation;

- (b) if so, what are the other recommendations made in the report;
- (c) whether Government have examined all these recommendations; and
- ,(d) how far they have accepted the recommendations and the various steps taken to implement them?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

- (b) and (c). The Indian Institute of Public Administration has made a number of recommendations including the creation of an India Tourism Authority, aimed at achieving greater operational flexibility, a modern marketing approach and better quality personnel to develop efficient managerial techniques.
- (d) The recommendations are under consideration.

FIXATION OF SALARIES OF MANAGING DIRECTORS OF PUBLIC COMPANIES

64. SHRI KRISHAN KANT:
SHRI RAIENDRA PRATAP
SINHA: DR. SALIG
RAM : SHRI ARJUN
ARORA :

Will the Minister of COMPANY AFFAIRS be pleased to state;

- (a) whether Government have fixed any maximum salary limit payable to managing directors, whole-time directors, managers and other executives in public limited companies:
 - (b) if so, the details thereof; and
- (c) whether any ceilings have been fixed for expenditure on (i) perquisites (ii) entertainment and (iii) expense account of the personnel mentioned above?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY: (a) and (b) Attention is invited to the revised guidelines on managerial remuneration, a copy of which was placed on the Table of the House on the 17th November 1969 in reply to Unstarred Question No. 29. Attention is also invited to the statement made by the then Minister

77

of Industrial Development, Internal Trade & Company Affairs in the House on the 18th November 1969 in reply to a calling attention motioi

(c) Attention is invited to the clarifica-tory circular, a copy of which was placed on the Table of the House on 31st August 1970 in reply to Unstarred Question No. 1547.

BUSINESS TARGET OF L.I.C. FOR 1970-71

SHRI THILLAI VILLALAN: SHRI LOKANATH MISRA: SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA;

Will the Minister of FINANCE be pleased to state:

- (a) what is the business target Of India Insurance Corporation for the year 1970-71;
- (b) whether any new schemes have been introduced to achieve this target; and
- (c) what is the result achieved so far, by implementation of these schemes?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) Rs. 1,200 crores.

- (b) (i) A special plan of assurance is being introduced for rural areas where owing to seasonal variations in agricultural incomes policyholders experience difficulty in paying premiums regularly.
- (ii) Special efforts are also being made to enlarge the scope and extent of group life insurance ant! to extend it to the less affluent sections of the population.
- (c) There has been an increase of more than 50% in the Group insurance business transacted in the first six months of 1970-71, as compared to the corresponding period of 1969-70.

नौवहन सेवा के किराये की दरों में वृद्धि 66. शी निरंजन वर्मा :

भी लाल आडवाणी :

क्या संसद-कार्य तथा पोतपरिवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि सरकार भारत और सोवियत संघ के बीच नौवहन सेवा के किरायें की दरों में 15 प्रतिशत की वृद्धि करने के एक सुझाव पर विचार कर रही है;
- (ख) क्या यह भी सच है कि भारत, पाकिस्तान, ब्रिटेन और युरोपीय देशों के सम्मेलन ने गत जुलाई में नौवहन के किराये की दरों में आम वृद्धि की थी और अब भारत को तेल टैंकरों पर किराये की दरें बढ़ाने के लिए कहा गया है;
- (ग) क्या यह भी सच है कि इस प्रकार की किराया-बृद्धि का भारतीय व्यापार पर प्रतिकुल प्रभाव पड़ता है; और
- (घ) यदि हां तो इस सम्बन्ध में अब तक उठाये गये प्रभावी पग और उनके परिणाम

•^INCREASE IN CARGO FREIGHT RATES

66. SHRI NIRANIAN VARMA: SHRI LAL K. ADVANI:

Will the MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that Government are considering a suggestion for increasing cargo freight rates on shipping services bet ween India and the U.S.S.R. by 15 per cent:
- (b) whether it is also a fact that the Conference of India, Pakistan, Britain and the Europeon countries enhanced the general cargo freight rates in July last and now India has been asked to inciease freight rates on oil tankers:
- (c) whether it is also a fact that such increase in the cargo freight rates adversely affects the Indian trade: and
- (d) if so, the details of the steps taken so far in this regard and the results therefrom]

संसद-कार्यं तथा पोत परिवहन और परिवहन मंत्री (थी के रघरमें या) : (क) भारत और य० एस० एस० आर० के बीच चलने वाली t[] English translation.